

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 288 of 03

Jabalpur, this the 22nd day of May 2003.

Hon'ble Mr. R.K. Upadhyaya - Administrative Member  
Hon'ble Mr. A.K. Bhatnagar - Judicial Member

Jayant Kale  
S/o Late Shri Govind Kale  
Aged about 33 years,  
Employed as Box boy,  
S.E.C. Railway Bilaspur,  
Resident at Shivaji Marg,  
Ramdasnagar, Bilaspur- 495001.

APPLICANT

(By Advocate -Shri B.P. Rao).

APPLICANT

VERSUS

1. Union of India,  
Through The General Manager,  
South Eastern Central Railway,  
Bilaspur Zone, Bilaspur
2. The Divisional Railway Manager,  
South Eastern Central Railway,  
Bilaspur Division, Bilaspur.
3. The Sr. Divisional Personal Manager,  
South Eastern Central Railway,  
Bilaspur Division, Bilaspur.

RESPONDENTS

ORDER (ORAL)

By R.K. Upadhyaya, Administrative Member:-

Heard Shri B.P. Rao learned counsel for the applicant.

The claim of the applicant is that a direction be issued to respondents to treat the applicant in service either with effect from 1.4.88 or from 20.7.88. The further claim of the applicant is that he should be allowed and seniority/arrears of pay fixation alongwith the interest.

2. Only ground taken by the applicant at the time of arguments for admission of this OA is that the applicant had applied for compassionate appointment when he had attained 18 years of age in the year 1988 and even though he was appointed on compassionate grounds as per order

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dated 10.5.94 (Annexure A-9), he should be treated as having been appointed either w.e.f. 1.4.88 or from 20.7.88. The learned counsel was specifically requested to show us any provision for such a claim either in the rules of the respondents or under any general law on the basis of which such a claim has been made. But, he was unable to show any such rule. Accordingly, we are of the considered view that this DA is totally frivolous and deserves to be rejected.

3. In the result, this application is rejected at the admission stage.



(R.K. Upadhyaya)  
A M

  
(A.K. Bhatnagar)  
J M

पृष्ठांकन सं ओ/न्या..... जबलपुर, दि.....  
पतिनिधि अच्ये गिरत:-  
(1) सलिल, उत्तर ज्यायामाय दा. अमेतिशन, जबलपुर  
(2) उमेशल ई/ओमली/कु..... के काउंसल B.P. Rao, Advocate  
(3) प्रस्तुरी श्री/ओमली/कु..... के काउंसल  
(4) विधायक, कोडाळा, जबलपुर न्यायदीठ  
सूचना एवं आवश्यक कार्यवाही देतु



23/5/03

26/5/03  
SKM